

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 35/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company		Electro Pole Products Pvt.Ltd.-Vs-APE Power Pvt. Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mahesh Joshi Advocate - } for operational creditor 27/9/2018
2. Mr. Asif Ali - Advocate } }

NEHA SOMANI, Pr. CS

Corporate Debtor

Somani
27/9/18

ORDER

Ld. Advocate for the operational creditor and the Ld. Pr. CS for the corporate debtor is present.

Ld. Advocate appearing for the operational creditor produced the original of the Board Resolution.

Heard. Reserved for orders.

Sd

(Jinan K.R.)
Member (J)